- (b) The members of SIMI organization, a banned outfit have been found involved in the terrorist violence incidents in the past.
- (c) and (d) Details of involvement of members of SIMI in blasts cases since, 2002 and number of SIMI activists lodged in Jails/on bail after made accused are given in the statement.

Statement

Details of involvement of members of SIMI in blasts since, 2002 and number of SIMI activists lodged in Jails/on bail after made accused

SI.No.	Name of violent incident	Nos. of SIMI	Nos. of SIMI
		activists lodged	activists on
		in Jails (2008)	bail after made
			accused
1.	The Ghatkopar Bomb blast in	03	Not Available
	Mumbai (December, 02,2002)		
2.	The blast at Mc Donald Food	08	- ·do -
	Plaza restaurant, Mumbai Central		
	Railway Station (December 06, 2002)		
3.	Vile Parle blast (January 27, 2003)	08	-do-
4.	The Mulund bomb blast (March 13, 2003)	11	01
5.	Mumbai serial blasts (July 11, 2006)	12	Not available
6.	Jaipur serial blasts (July 11, 2006)	14	-do-
7.	Ahmadabad serial blasts (July 26, 2008)	18	-do-
8.	Delhi serial blasts (September 13, 2008)	03	-do-

Ceasefire with terrorist organizations in NESs

†1765. SHRI RAM JETHMALANI:

SHRI RAVI SHANKAR PRASAD:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government has declared ceasefire by reaching an agreement with terrorist organisations in North-Eastern States;

†Original notice of the question was received in Hindi.

- (b) if so, the facts in this regard and the names of those terrorist organisations with which Government has reached an agreement of ceasefire so far;
- (c) whether it is also a fact that State Governments have also informed Government in writing that terrorist organisations are violating the said agreement; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) The Central/State Government have signed Suspension of Operations (SoO) agreements with National Democratic Front of Bodoland/Pro-talk (NDFB/P); Dima Halam Daogah (DHD); and United Peoples Democratic Solidarity (UPDS) in Assam, and Achik National Volunteer Council (ANVC) in Meghalaya. Peace talks are in progress with these outfits. The Assam Government has also entered into SoO agreement with Adivasi Cobra Military of Assam (ACMA), Birsa Commando Force (BCF), Dima Halam Daogah/Joel (DHD/J) and Karbi Longri National Liberation Front (KLNLF). In Nagaland, ceasefire agreements are in force with the factions of National Socialist Council of Nagaland/Isak-Muivah (NSCN/IM). In Manipur, SoO agreements are in force with umbrella organizations such as Kuki National Organisation (KNO) and United People's Front (UPF).

(c) and (d) Ceasefire and Suspension of Operations (SoO) agreements are implemented through observance of Ground Rules framed for the purpose. Some violations of Ground Rules are reported from time to time by the State Governments and Ceasefire Monitoring Agencies. These are discussed with the representatives of the Ceasefire/SoO groups in the monitoring meeting at regular intervals, and whenever applicable, action as per law is taken for such violations.

Increase in dowry deaths

1766. DR. T. SUBBARAMI REDDY:

SHRIN. BALAGANGA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether cases of dowry deaths are on the increase in the country;